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MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE & BANKING

NEW DELHI THE 1ST APRIL 1976

NOTIFICATION  
(INCOME-TAX)

NO. 1276 (F.No. 197/12/76-II(AI)): In exercise of the powers conferred by clause (v) of sub-section (23C) of Section 10 of the Income-tax, 1961 (43 of 1961) the Central Government hereby notifies Sri Jagadguru Mahaswasthanan-Sri Sharada Peethan, Sri Sringeri Mutt for the purpose of said section for and from assessment year(s) 1972-73.

*sd*  
(K.R. RAGHAVAN)  
DIRECTOR, GOVERNMENT OF INDIA

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9. The Administrator, Sri Sringeri Mutt & its properties, Sringeri.

*sd*  
(K.R. RAGHAVAN)  
DIRECTOR, GOVERNMENT OF INDIA

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